

[Mr. Speaker]

amendment. Does the hon. Member want me to put it to vote?

Shri M. S. Gurupadaswamy: Yes.

Mr. Speaker: The question is:

"That for the original resolution, the following be substituted:

"This House urges upon the Government of India to make efforts for the revision of the Charter of the United Nations so as to provide, among other things, for the prohibition of the manufacture and experiment of atomic and hydrogen bombs, the setting up of an international police force, the abolition of the veto power of the Big Five, the elimination of all colonialism in the world and election of popular representatives of peoples to the U.N. General Assembly."

*The motion was negatived.*

Mr. Speaker: Then, there is Shri D. C. Sharma's amendment. Does the hon. Member want to press it?

Shri D. C. Sharma: I would ask for leave of the House to withdraw it.

"The amendment was, by leave, withdrawn.

Shri Shree Narayan Das: I also beg leave to withdraw my amendment.

The amendment was, by leave, withdrawn.

Resolution re Control and Regulation of Production and Exhibition of Films

The amendment was, by leave, withdrawn.

Mr. Speaker: Now, I come to the original Resolution. Is the hon. mover withdrawing it?

Several Hon. Members: Yes.

Shri Brajeshwar Prasad: I withdraw it, but I do not see the wisdom of withdrawing it.

Mr. Speaker: Has the hon. Member leave of the House to withdraw his Resolution?

Hon. Members: Yes.

The Resolution was, by leave, withdrawn.

#### RESOLUTION RE CONTROL AND REGULATION OF PRODUCTION AND EXHIBITION OF FILMS

Shri N. M. Lingam (Coimbatore): I beg to move:

"This House is of opinion that Government should introduce legislation to amend article 19 (2) of the Constitution, so as to enable the Government to effectively control and regulate the production and exhibition of films in the country."

May I continue my speech next time? If I speak for five minutes now, I shall be neither here nor there.

Mr. Speaker: Very well. The hon. Member may continue his speech next time.

5-55 P.M.

The Lok Sabha then adjourned till Eleven of the Clock on Monday, the 6th August, 1956.